

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 117
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.	...	Petitioners/Applicant
Vs		
Sunar Jewels Pvt. Ltd.	...	Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 02.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner:	Mr. Ashok Kumar Singh, Mr. Rajat Katyal, Ms. Saloni Singh, Mr. harsh Singha & Mr. Ashutosh Ranjan, Adv.
For the Respondent:	-

ORDER

For order see, CP. No. (IB)-1386(PB)/2018.

02.04.2019
Ritu Sharma